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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 167/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

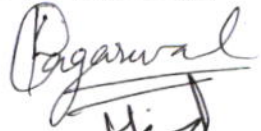
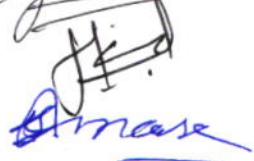
NAME OF THE PARTIES:

K.P. Mondal & Sons Ltd.

V/s.

Fourcess Engineering India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Kiran Gaikwad.	Petitioner	
2	Khushboo Agarwal	Advocates	
3	Subhas Amare	Lawyer	
4	Subhash Satam	Representative	

ORDER

TCP 167/I&BP/NCLT/MB/MAH/2017

For the parties have reported that settlement is likely to happen, list this matter on
8.1.2018 for reporting settlement.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)